

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.27 SITTING AT PRL.BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S.RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
"MATTER PERTAINS TO DHARWAD BENCH"			
<u>ORDERS</u>			
1	CRL.P 101375/2024 A/W COPY OF THE ORDER DTD. 16.12.2024 PASSED IN CRIMINAL APPEAL NO.5314/2024 BY THE HON'BLE SUPREME COURT OF INDIA (SUPREME COURT REMANDED MATTER) (DATE)	(439(Cr.PC)/483(BNSS),) <i>PET: MR GANESH S/O MANJUNATH HARIKANTH VIDYAVATI M KOTTURSHETTAR</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 RAJA RAGHAVENDRA NAIK FOR R2

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